

Central Administrative Tribunal  
Principal Bench

O.A. No. 919 of 2000

New Delhi, dated this the 16th July, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Dr. Shashi Kant Tiwari,  
R/o Vill. & Post - Nonapar,  
Dist. Deoria,  
U.P.  
Pincode: 274001  
Posted at Dept. of Entomology & Agricultural  
Zoology,  
Institute of Agricultural Sciences,  
Banaras Hindu University,  
Varanasi-221005. .. Applicant

(By Advocate: Dr. Sumant Bhardwaj)

Versus

Indian Council of Agricultural Research,  
through its Director General,  
Krishi Bhawan,  
New Delhi-110001. .. Respondent

(By Adovate: Ms. Anuradha Priyadarshini  
on behalf of Sikri & Co.)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. With the consent of both sides this O.A. is disposed of in terms of the CAT, P.B. order dated 31.3.97 in O.A. No. 438/97 D.S. Rana & Others Vs. Union of India & Others as modified by Delhi High Court vide their order dated 9.7.99 in CWP No. 3417/97 and further modified by them vide order dated 20.10.2000 in the aforesaid CWP. No costs.

A Vedavalli  
(Dr. A. Vedavalli)  
Member (J)

S.R. Adige  
(S.R. Adige)  
Vice Chairman (A)

karthik